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S.S. Das -Vrs- UOI

For Orders/Directions Sl.No.14  
O.A. No.808/14

Order dated 12<sup>th</sup> July, 2016

CORAM

HON'BLE SHRI R.C.MISRA, MEMBER (A)  
HON'BLE SHRI S.K. PATTNAIK, MEMBER (J)

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None appears for the applicant. Heard Mr. R.N. Pal, Ld. Panel  
Counsel appearing for the Respondents/Railways. By filing a Memo dated  
11.07.2017 Mr. Pal submitted that as in the meantime applicant has already  
retired from Railway Service on 30.11.2015, no further grievance subsists and  
therefore, the O.A. has become infructuous. In view of this, the O.A. is  
disposed of as infructuous.

  
MEMBER(J)

  
MEMBER(A)

K.B